

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228 - IA/501(AHM)2024
in
CP(IB)/273(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pusparajsinh Anopsinh Chudasma
(Personal Guarantor)

.....Respondent

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For SBI

: Mr. Biju Nair, Adv.

For RP

: Mr. Saurabh Rachchh, Adv.

For the PG

: Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.

ORDER

IA/501(AHM)2024

Heard Ld. Counsel for the RP. Respondent is directed to file written submissions if any, today itself.

Order is reserved.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)